

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 118 OF 2016**

**AND**

**APPEAL NO. 151 OF 2016**

**Dated: 05<sup>th</sup> April, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**APPEAL NO. 118 OF 2016**

**Welspun Renewable Energy Pvt. Ltd. ...Appellant(s)  
Vs.  
Tamilnadu Electricity Regulatory Commission ...Respondent(s)  
& Anr.**

Counsel for the Appellant(s) : Ms. Puja Priyadarshini  
Mr. Aditya Kumar Singh  
Mr. Nived Veerapaneni

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1  
  
Mr. G. Umapathy  
Mr. S. Vallinayagam  
Ms. Amali for R-2

**APPEAL NO. 151 OF 2016**

**National Solar Energy Federation of India ...Appellant(s)  
Vs.  
Tamilnadu Electricity Regulatory Commission ...Respondent(s)  
& Anr.**

Counsel for the Appellant(s) : Ms. Puja Priyadarshini  
Mr. Aditya Kumar Singh  
Mr. Nived Veerapaneni

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1  
  
Mr. G. Umapathy  
Mr. S. Vallinayagam  
Ms. Amali for R-2

**ORDER**

As agreed by learned counsel for the parties, list the matter for further hearing on **30.04.2019.**

**(S. D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*Kt/pk*